

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 146/MP/2014

Subject : Petition under Section 79 (1) (f) and (k) of the Electricity Act, 2003 for declaring the commissioning of Pune-Aurangabad line on 30.11.2013.

Date of hearing : 28.8.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Western Region Transmission (Maharashtra) Private Limited

Respondents : Power Grid Corporation of India and others

Parties present : Shri Budy A. Ranganathan Advocate for the petitioner
Shri Naveen Nagpal, RPTL

Record of Proceedings

Learned counsel for the petitioner submitted that the present petition has been filed to declare commissioning date of Pune (PG)-Aurangabad (MSETCL) as 30.11.2013. Learned counsel submitted that issue of commissioning was discussed in the 456th OCC meeting of WRPC held on 13.2.2014 and WRPC agreed for commissioning date as 30.11.2013. Accordingly, Member-Secretary, WRPC suggested to the petitioner to approach the Commission for notional commissioning on 30.11.2013.

2. After hearing the learned counsel for the petitioner, the Commission directed to admit the petition and issue notice to the respondents.

3. The Commission directed the petitioner to serve a copy of the petition on the respondents immediately. The respondents were directed to file their replies by 19.9.2014 with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 1.10.2014.

4. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with.

5. The petition shall be listed for hearing on 21.10.2014.

By order of the Commission

**SD/-
(T. Rout)
Chief (Law)**